

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 75/TT/2021

- Subject** : Petition for determination of transmission tariff from COD to 31.3.2024 for asset “NNTPS Switchyard-Ariyalur (Villupuram) 400 kV D/C Twin line” and “2 nos of 400 kV Line bays at Ariyalur SS (TANTRANSCO) for terminating NNTPS Switchyard-Ariyalur (Villupuram) 400 kV D/C line” under “Transmission System for Evacuation of Power from 2X500MW Neyveli Lignite Corp. Ltd TS-1(Replacement) (NNTPS)” in Southern Regional grid”.
- Date of Hearing** : 26.10.2021
- Coram** : Shri P. K. Pujari, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member
- Petitioner** : Power Grid Corporation of India Ltd.
- Respondents** : Tamil Nadu Generation and Distribution Corporation Ltd. and 18 others
- Parties Present** : Shri S. Vallinyagam, Advocate, TANGEDCO
Shri S.S. Raju, PGCIL
Shri D.K. Biswal, PGCIL
Shri Ved Rastogi, PGCIL
Shri A.K. Verma, PGCIL
Dr. R. Kathiravan, TANGEDCO
Shri R. Ramalakshmi, TANGEDCO
Shri R. Srinivasan, TANGEDCO

Record of Proceedings

Case was called out for virtual hearing.

2. Learned counsel for TANGEDCO sought 2 weeks time to file reply in the matter.
3. The Commission directed the Respondents, including TANGEDCO, to file reply by 15.11.2021 and the Petitioner to file rejoinder, if any, by 26.11.2021. The Commission further directed the parties to adhere to the specified timeline and observed that no extension of time shall be granted.



4. The matter shall be listed for further hearing in due course for which separate notice will be issued to the parties.

By order of the Commission

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(V. Sreenivas)
Deputy Chief (Law)

